

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 112 (ND) 14

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.11.2017**

**NAME OF THE COMPANY: Manisha Anand Vs. Saga Info Solutions Ltd. &
Ors.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Ms. Ankita Patnaik, Advocate		
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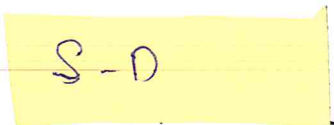
	For the Respondent:	Mr. Atul Agarwal, Advocate		
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ORDER

A request for adjournment is being made.

To come up for further consideration on 16th February, 2018.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)